

CENTRAL ADMINISTRATIVE TRIBUNAL

ERNAKULAM BENCH

O.A No.378/94

Wednesday this the 13th day of April, 1994.

CORAM:

THE HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

THE HON'BLE MR.P.V.VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

M.Devaki,
Mangattil House, Kallipadam P.O.,
Shornur -2(Retd. Head Teacher,
Central School, Minicoy)

.. Applicant

By Advocate Mr. M.R.Rajendran Nair

VS.

1. Union of India represented by Secretary to Government, Ministry of Home Affairs, New Delhi.
2. The Administrator, Union Territory of Lakshadweep, Kavaratti.
.. Respondents

By Advocate Mr.M.V.S.Nampoothiry

ORDER

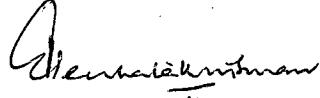
CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN:

Applicant is a retired person who served the Lakshadweep Administration. She is aggrieved by the refusal of the respondents to grant her Island Special Pay and Compensatory Allowance with effect from 1.1.86 at the rate of 80% and 10% respectively in the revised pay scale following the judgments in O.As. 1274/91, 1355/91, etc.

2. In O.A.896/86 the Tribunal held that the benefits contemplated by the Government orders dated 29.9.86 could be granted to the applicants therein and in O.A. 1274/91, the Tribunal held that the applicants therein are entitled to Island Special Pay at the rate of 80% of the revised basic pay subject to a maximum of Rs.500/- per month, and Compensatory allowance at the rate of 10% , subject to a maximum of 150/- per month with effect from 1.1.86.

3. It is conceded by respondents that applicant herein is similarly situated as applicants in O.A. 580/93 except that she has already retired from service.
4. In the circumstances, we direct respondents to grant the benefits extended to the applicants in the aforesaid Original Applications to the applicant herein also. Arrears of pay, pension, commuted portion of the pension and other pensionary benefits shall be paid to the applicant within six months of the date of this order.
5. Application is allowed. No costs.

Dated the 13th April, 1994.


P.V. VENKATAKRISHNAN
ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

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